

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.†221
ANSWERED ON 25.04.2016**

SPECIAL TOURIST SECURITY FORCE

†221. SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government is adopting any special measures for the safety of Historical sites and idols in temples at tourist places;**
- (b) if so, the details thereof;**
- (c) whether the Government proposes to use technical applications and constitute a special tourist place security force for the protection of such tourist places;**
- (d) if so, the details thereof; and**
- (e) the action taken by the Government in this regard?**

ANSWER

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)

(DR. MAHESH SHARMA)

(a) to (e): The primary responsibility, including the safety of Historical sites and idols, is in the domain of the respective State/UT Government. However, the Government of India provides Central Financial Assistance to the States and UTs for the purpose. Further, a committee of Ministry of Culture has recommended a Special Force along with the help of tools and electronic gadgets for protection of Monuments and Art Installations as part of a comprehensive security policy.
